

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 219
TO BE ANSWERED ON 18.11.2019

ST LIST OF KARNATAKA

219. KUMARI SHOBHA KARANDLAJE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether various States including Karnataka have requested for inclusion of a number of tribes in the Scheduled Tribe list;
- (b) if so, the details thereof, State-wise;
- (c) whether Karnataka Government has recently sent a proposal to the Union Government to recognise the Siddis of Belagavi and Dharwad district as STs;
- (d) if so, the details thereof and the action taken by Government in this regard;
- (e) the time by which the proposal would be cleared and that community included in the list;
- (f) whether Siddis are recognised as STs in some districts of Gujarat, Goa, Karnataka (Uttara Kannada district) and the UT of Daman & Diu and if so, the details thereof; and
- (g) whether Siddis are included in the Centre's list of Particularly Vulnerable Tribal Groups (PVTGs), if so, the details thereof and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a) & (b) The Government of India on 15.6.1999 (further amended on 25.6.2002), has laid down the modalities for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying list of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the concerned State Government/ Union Territory Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes are to be considered for amendment of legislation. All actions are taken w.r.t. proposals of State/UT Governments for the communities demanding Scheduled Tribes status as per the modalities. A Statement of State/UT wise proposal for inclusion of communities in the list of Scheduled Tribes is placed at Annexure I.
- (c), (d) & (e) Ministry of Tribal Affairs received a proposal for inclusion of "Siddi" community of Dharwad and Belagavi districts along with existing "Siddi" community (in Uttar Kannada district) at Sl. No. 50 of the list of Scheduled Tribes of Karnataka. In this regard, a bill namely "The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019" has been introduced in Rajya Sabha on 09.01.2019.
- (f) A Statement showing list of Scheduled Tribes in the State of Goa, Gujarat, Karnataka and UT of Daman & Diu is placed at Annexure II.
- (g) A Statement of State/UT wise list of Particularly Vulnerable Tribal Groups (PVTGs) is placed at Annexure III

Annexure I**Details of tribal communities requested for inclusion in the Scheduled****Tribe list: -**

S.No.	States / UTs	Number of Proposals
1.	Andhra Pradesh	3
2.	Arunachal Pradesh	2
3	Assam	4
4.	Bihar	3
5.	Chhattisgarh	28
6	Goa	1
7.	Himachal Pradesh	1
8	Jammu & Kashmir	2
9.	Jharkhand	10
10.	Karnataka	9
11.	Kerala	3
12.	Madhya Pradesh	8
13	Manipur	2
14.	Odisha	21
15.	Punjab	1
16.	Sikkim	1
17.	Tamil Nadu	8
18	Tripura	1
19.	Uttarakhand	1
20.	Uttar Pradesh	3
21.	West Bengal	3
22.	Puducherry	1

**List of Scheduled Tribes in the State of Goa, Gujarat, Karnataka and
UT of Daman & Diu**

Goa

- | | | |
|---------------------|-------------------|----------|
| 1. Dhodia | 4. Siddi (Nayaka) | 7. Gawda |
| 2. Dubla (Halpati) | 5. Varli | 8. Velip |
| 3. Naikda (Talavia) | 6. Kunbi | |

Gujarat

- | | |
|---|---|
| 1. Barda | 17. Kunbi (in the Dangs district) |
| 2. Bavacha, Bamcha | 18. Naikda, Nayaka, Cholivala
Nayaka, Kapadia Nayaka,
Mota Nayaka, Nana Nayaka |
| 3. Bharwad (in the Nesses of the
forests of Alech, Barada and
Gir) | 19. Padhar |
| 4. Bhil, Bhil Garasia, Dholi Bhil,
Dungri Bhil, Dungri Garasia,
Mewasi Bhil, Rawal Bhil, Tadv
Bhil, Bhagalia, Bhilala, Pawra,
Vasava, Vasave. | 20. Omitted |
| 5. Charan (in the Nesses of the
forests of Alech, Barada and
Gir) | 21. Pardhi, Advichincher, Phanse
Pardhi (excluding Amreli,
Bhavanagar, Jamnagar,
Junagadh, Kutch, Rajkot and
Surendranagar districts) |
| 6. Chaudhri (in Surat and Valsad
districts) | 22. Patelia |
| 7. Chodhara | 23. Pomla |
| 8. Dhanka, Tadv, Tetaria, Valvi | 24. Rabari (in the Nesses of the
forests of Alech, Barada and
Gir) |
| 9. Dhodia, Dhodi | 25. Rathawa |
| 10. Dubla, Talavia, Halpati | 26. Siddi, Siddi-Badshan (in
Amreli, Bhavnagar, Jamnagar,
Junagadh, Rajkot and
Surendranagar districts) |
| 11. Gamit, Gamta, Gavit, Mavchi,
Padvi | 27. Omitted |
| 12. Gond, Rajgond | 28. Varli |
| 13. Kathodi, Katkari, Dhor
Kathodi, Dhor Katkari, Son
Kathodi, Son Katkari | 29. Vitola, Kotwalia, Barodia |
| 14. Kokna, Kokni, Kukna | 30. Bhil, Bhilala, Barela, Patelia |
| 15. Omitted | 31. Tadv Bhil, Bawra, Vasave, |
| 16. Koli Dhor, Tokre Koli, Kolcha,
Kolgha | 32. Padvi. |

Karnataka

1. Adiyani
2. Barda
3. Bavacha, Bamcha
4. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvil Bhil, Bhagalila, Bhilalala, Pawra, Vasava, Vasave
5. Chenchu, Chenchwar
6. Chodhara
7. Dubla, Talavia, Halpati
8. Gamit, Gamta, Gavit, Mavchi, Padvi, Valvi
9. Gond, Naikpod, Rajgond
10. Gowdalu
11. Hakkipikki
12. Hasalaru
13. Irular
14. Iruliga
15. Jenu Kuruba
16. Kadu Kuruba
17. Kammaru (in South Kanara district and Kollegal taluk of Mysore district)
18. Kaniyan, Kanyan (in Kollegal taluk of Mysore district)
19. Kathodi, Katkari, Dhor Kathodi, Dhor Katkari, Son Kathodi, Son Katkari
20. Kattunayakan
21. Kokna, Kokni, Kukna
22. Koli Dhor, Tokre Koli, Kolcha, Kolgha
23. Konda Kapus
24. Koraga
25. Kota
26. Koya, Bhine Koya, Rajkoya
27. Kudiya, Melakudi
28. Kuruba (in Coorg district)
29. Kurumans
30. Maha Malasar
31. Malaikudi
32. Malasar
33. Malayekandi
34. Maleru
35. Maratha (in Coorg district)

36. Marati (in south Kanara district)
37. Meda, Medara, Medari, Gauriga, Burud
38. Naikda, Nayaka, Cholivala Nayaka, Kapadia Nayaka, Mota Nayaka, Nana Nayaka, Naik, Nayak, Beda, Bedar, and Valmiki.
39. Palliyar
40. Paniyar
41. Pardhi, Advichincher, Phanse Pardhi, Haranshikari
42. Patelia
43. Rathawa
44. Sholaga
45. Soligar
46. Toda
47. Varli
48. Vitolia, Kotwalia, Barodia
49. Yerava
50. Siddi (in Uttar Kannada district)

Daman and Diu

Throughout the
Union territory:

1. Dhodia
2. Dubla (Halpati)
3. Naikda (Talavia)
4. Siddi (Nayaka)
5. Varli.

State/UT wise list of Particularly Vulnerable Tribal Groups (PVTGs)

S. No.	Name of the State/UT	List of PVTGs
1.	Andhra Pradesh (including Telangaana)	1. Bodo Gadaba
		2. Bondo Poroja
		3.Chenchu
		4. DongriaKhond
		5. GutobGadaba
		6. KhondPoroja
		7. Kolam
		8. Kondareddis
		9. KondaSavara
		10. KutiaKhond
		11. ParengiPoroja
		12. Thoti
2.	Bihar(including Jharkhand)	13. Asurs
		14. Birhor
		15. Birijia
		16. Hill Kharia
		17. Korwas
		18. Mal Paharia
		19. Parhaiyas
		20. SauriaPaharia
		21. Savar
		3.
23. Kotwalia		
24. Padhar		
25.Siddi		
26. Kolgha		
4.	Karnataka	
		28. Koraga
5.	Kerala	29.Cholanaikayan (a section of Kattunaickans
		30.Kadar
		31.Kattunayakan
		32.Kurumbas
6.	Madhya Pradesh (including Chhattisgarh)	33. Koraga
		34.Abhujh Marias
		35.Baigas
		36. bharias
		37. Birhor
		38. Hill Korbass
		39.Kamars
7.	Maharashtra	40. Sahariyas
		41. Katkaria (Kathodia)

		42. Kolam
		43. Maria Gond
8.	Manipur	44. Maram Nagas
9.	Odisha	45. Birhor
		46. Bondo
		47. Didayi
		48. Dongria Khond
		49. Juangs
		50. Kharias
		51. Kutia Kondh
		52. Lanjia Sauras
		53. Lodhas
		54. Mankidas
		55. Paudi Bhuyans
		56. Soura
		57. Chuktia Bhunjia
10.	Rajasthan	58. Seharis
11.	Tamil Nadu	59. Irulas
		60. Kattunayakans
		61. Kotas
		62. Kurumbas
		63. Paniyans
		64. Todas
12.	Tripura	65. Reangs
13.	Uttar Pradesh (including Uttrakhand)	66. Buxas
		67. Rajis
14.	West Bengal	68. Birhor
		69. Lodhas
		70. Totos
15.	Andaman & Nicobar Islands	71. Great Andamanese
		72. Jarawas
		73. Onges
		74. Sentinelese
		75. Shom Pens